

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO :33

CP NO.154/ALD/2019,  
CA NO. 360/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: PRADEEP KUMAR TIWARI & ANR. V/S DASAK HEALTHCARE PVT. LTD.

SECTION : 241/242 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. SHIKHER TRIVEDI ALONGWITH  
SH. UJJAWAL SATSANGI, ADVS.

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The matter was taken up today through Video Conferencing.

Heard Sh. Shikhar Trivedi alongwith Sh. Ujjawal, Satsangi, Advocate for the Applicant through Video Conferencing.

Arguments heard.

Order reserved.

Dated : 22.07.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kumud Narayan  
(PS)